[14 July, 2004]

RAJYA SABHA

New equipment for fire fighting, non-lethal weapons and other riot control equipment are acquired as per the requirement of the force. The force personnel are imparted specialized training in the methods of riot control, rescue and relief, first aid and observance of human rights.

Violence and crimes against women

*123 SHRIMATI VANGA GEETHA. SHRI RAVULA CHANDRA SEKAR REDDY:

Will the Minister of HOMEAFFAIRS be pleased to state the legislative, measures taken to curb domestic violence and crimes against women particularly in the light of demands of national women's organisations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT) The crimes against women including domestic violence are already covered under the existing laws. Crimes such as rape, kidnapping and abduction, dowry deaths or their attempts, torture (both mental and physical), molestation, insulting the modesty of a woman etc. are covered under the various sections of the Indian Penal Code. In addition, there are special laws to deal with crimes such as the Dowry Prohibition Act, 1951, the Immoral Traffic (Prevention) Act, 1956, Commission of Sati (Prevention) Act, 1987 and Indecent Representation of Women (Prohibition) Act, 1986. The strengthening of the existing legislations through review and amendments is a continuous process and taken up whenever required. The views of women's organizations are also taken into account appropriately in the process.

Arrest of Delhi Police officials

- *124. SHRI AMAR SINGH Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of Delhi Police officials arrested during the last four months.
 - (b) the nature of offence for which they have been arrested;
- (c) whether it is also a fact that one of the officers of the rank of ACP has also been arrested for land grabbing; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOMEAFFAIRS (SHRI S. REGHUPATHY): (a) and (b) During the last four months from 1st March, 2004 to 30th June, 2004, 37 Delhi Police personnel were arrested in connection with the offences as indicated below: